

EMI INFRASTRUCTURE PRIVATE LIMITED  
LIST OF CREDITORS AS ON 08.08.2023

UNDER CIRP ON ORDER OF HON'BLE NCLT, CHENNAI BENCH VIDE ORDER NO CP(IB)/178(CHE)/2022 DATED 01.02.2023 PUBLIC NOTICE ISSUED 04.02.2023 LAST DATE RECEIVE CLAIM 15.02.2023

| Sl. No. | NAME OF CREDITORS                      | AMOUNT CLAIMED BY CREDITORS (RS.) | AMOUNT AS PER COMPANY RECORDS AVAILABLE TO US AS ON 31.03.2021 | AMOUNT ADMITTED IN CRORE IN CIRP | SECURITY INTEREST, IF ANY, IN RESPECT OF SUCH CLAIMS IN RUPEES * | BALANCE SECURITY INTEREST AFTER SALE OF THE SECURED INTEREST PRIOR TO CIRP | UNSECURED PORTION OF THE SECURED CREDITORS CLAIM | COMMENT OF THE INTERIM RESOLUTION PROFESSIONAL  | CLAIMS RECEIVED DATE | REMARKS                |
|---------|--|-----------------------------------|--|----------------------------------|--|--|--|---|----------------------|------------------------|
|         | OPERATIONAL CREDITORS :                |                                   |  |                                  |  |  |  |   |                      |                        |
| 1       | G.S.UMA                                | 7,44,000.00                       | 6,64,000.00  | 7,44,000.00                      |  |  | 6,64,000.00                                      | Subject change after updating the books of account after auditing and reply received from FC for clarification sought | 17.04.2023           | provisionally admitted |
|         | Total Operational Creditor (Employees) | 7,44,000.00                       | 6,64,000.00  | 7,44,000.00                      | 0.00   |  | 6,64,000.00                                      |   |                      |                        |